

आयकर अपीलीय अधिकरण 'सी' न्यायपीठ चेन्नई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
'C' BENCH, CHENNAI

माननीय श्री महावीर सिंह, उपाध्यक्ष एवं
माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।
BEFORE HON'BLE SHRI MAHAVIR SINGH, VICE PRESIDENT AND
HON'BLE SHRI MANOJ KUMAR AGGARWAL, AM

आयकर अपील सं./ ITA No.759/Chny/2019
(निर्धारण वर्ष / Assessment Year: 2015-16)

South India Vaniyar Sangam New No.134, Old No.112, Coral Merchant Street, Mannady, Chennai – 600 001.	बनाम/ Vs.	ITO, Non Corporate Ward-12(4), Chennai.
स्थायी लेखा सं./जीआइ आर सं./PAN/GIR No. AAAAS-5220-K		
(□ पीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)

अपीलार्थी की ओरसे/ Appellant by	:	None
प्रत्यर्थी की ओरसे/ Respondent by	:	Shri P. Sajit Kumar (JCIT) –Ld. DR
सुनवाई की तारीख/ Date of Hearing	:	30-08-2022
घोषणा की तारीख / Date of Pronouncement	:	07-09-2022

आदेश / O R D E R

Manoj Kumar Aggarwal (Accountant Member)

1. At the time of hearing of captioned appeal, it transpires that the assessee has settled the dispute for the year under *Vivad Se Vishwas Scheme* and already paid due taxes under the scheme. The copies of Form 3 and Form 4 have been placed on record.
2. Considering the same, the appeal stand dismissed as withdrawn.

Order pronounced on 07th September, 2022.

Sd/-
(MAHAVIR SINGH)
उपाध्यक्ष / VICE PRESIDENT

Sd/-
(MANOJ KUMAR AGGARWAL)
लेखा सदस्य / ACCOUNTANT MEMBER

चेन्नई / Chennai; दिनांक / Dated : 07-09-2022

EDN/-

आदेश की प्रतिलिपि ँ ग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकर आयुक्त (अपील)/CIT(A)
4. आयकर आयुक्त/CIT
5. विभागीय प्रतिनिधि/DR
6. गार्ड फाईल/GF